

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 1

IA(I.B.C)/ 1394(MB)2022 IA(I.B.C)/ 4250(MB)2023 IA(I.B.C)/ 3205(MB)2024
IN
C.P. (IB)/119(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **12.07.2024**

NAME OF THE PARTIES :

Ganesh Trading Co

Vs

Gannon Dunkerley And Company Ltd

For Applicant and Respondent : Adv. Hemant Saini and CA. G K Jain

For CD : Adv. Amir Arsiwala

Section 9 of IBC

ORDER

Learned Counsel for the Applicant submits that he received the reply to the IA No. 1394/2022 yesterday evening i.e. 11.07.2024. In view of the above, the Learned Counsel for the Applicant seeks time. Allowed as prayed for.
Adjourned to 02.08.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
MS. REETA KOHLI
MEMBER (JUDICIAL)

RV